

HIGH COURT OF JUDICATURE AT ALLAHABAD
DIRECT RECRUITMENT TO
THE UTTAR PRADESH HIGHER JUDICIAL SERVICE-2023

ADVERTISEMENT

Online applications are invited from eligible Advocates to fill up 83 vacancies (SC-17, ST-01, OBC-22, EWS-08 and Unreserved-35) of Direct Recruitment to Uttar Pradesh Higher Judicial Service - 2023, (Revised Pay Scale-Rs. 144840 - 194660).

1. Practice: An advocate candidate must be a person not already in the service of the Union or of State and has been for not less than seven years an advocate having continuous practice.

2. Age: A candidate must have attained the age of 35 years and must not have attained the age of 45 years as on 01.01.2024, i.e. the candidate must have been born on or after 02.01.1979 and not later than 01.01.1989. Age limit shall be higher by 03 years in case of SC/ST/OBC category candidates belonging to the State of U.P. only (a candidate of SC/ST/OBC category must have attained the age of 35 years and must not have attained the age of 48 years as on 01.01.2024, i.e. the candidate must have been born on or after 02.01.1976 and not later than 01.01.1989).

3. Reservation: There shall be 20% horizontal reservation for women subject to final decision in Special Appeal No. 675 of 2019 and its connected Special Appeal filed against the order dated 16.01.2019 of this Court passed in Writ Petition No. 11039/2018 - Vipin Kumar Maurya and Ors. Vs. State of U.P. and Ors. and its connected Writ Petitions, wherein Clause (4) of G.O. Dated 09.01.2007 was declared ultra vires. 04% horizontal reservation will be provided to the Differently abled candidates as per the provisions given in the U.P. Higher Judicial Service Rules, 1975. The aforesaid horizontal reservation will be provided in a compartmentalized manner.

Reservation for SC/ST/OBC/EWS/PwD categories will be applicable for the candidates belonging to the State of U.P. only.

4. Submission of Application Form: The application shall be submitted online from 15th January, 2024 to 29th February, 2024 till 23:59 hours after which the link will be disabled. Applications received through any other mode will not be accepted. (Official website: www.allahabadhighcourt.in).

Dates for submission of Hard Copy of online filled in Application Form will be notified in due course.

5. Preliminary Examination: The Date of Preliminary Examination will be notified in due course.

6. Examination Fee:

- | | |
|------------|--|
| Rs. 1400/- | For General/OBC/EWS category candidates. |
| Rs. 1200/- | For SC/ST category candidates belonging to State of U.P. only. |
| Rs. 750/- | For PwD category candidates of General/OBC/EWS category belonging to the State of U.P. only. |
| Rs. 500/- | For PwD category candidates of SC/ST category belonging to the State of U.P. only. |
| Rs. 1400/- | For all the candidates belonging to the States other than State of U.P. |

7. Other instructions: The detailed Instructions for the candidates/How to Apply, Application Form, Syllabus, mode of submission of Fee and other details will be made available on the

official website of High Court of Judicature at Allahabad i.e. www.allahabadhighcourt.in in due course.

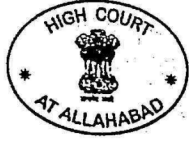
Note-I The number of vacancies of Direct Recruitment to U.P. Higher Judicial Service-2023, so advertised, are Provisional and may vary (increase or decrease).

Note-II The candidates are also advised to visit the official website of this Court from time to time for Instructions/How to Apply with regard to filling up of the Application Forms and other Notifications issued by this Court, for further information.

Note-III No application regarding inspection of answer scripts of Preliminary and Main Written Examination will be entertained after one year from the date of declaration of the final result of that Recruitment Year.


22-12-23
REGISTRAR GENERAL

HIGH COURT OF JUDICATURE AT ALLAHABAD

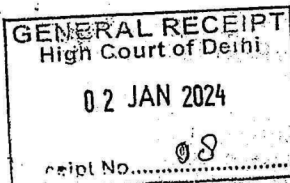


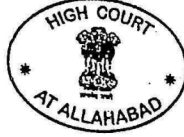
Regd./Speed Post

From:
The Registrar General,
High Court of Judicature at Allahabad.

To,

1. The Registrar General,
High Court of Andhra Pradesh,
Amaravati.
2. The Registrar General,
Bombay High Court,
Mumbai.
3. The Registrar General,
Calcutta High Court,
Kolkata.
4. The Registrar General,
Chhattisgarh High Court,
Bilaspur.
- ✓ 5. The Registrar General,
Delhi High Court,
New Delhi.
6. The Registrar General,
Gauhati High Court,
Guwahati.
7. The Registrar General,
Gujarat High Court at Sola,
Ahmedabad.
8. The Registrar General,
High Court of Himachal Pradesh,
Shimla.
9. The Registrar General,
High Court of Jammu & Kashmir and Ladakh,
Srinagar.
10. The Registrar General,
Jharkhand High Court,
Ranchi.
11. The Registrar General,
High Court of Karnataka,
Bangalore.
12. The Registrar General,
High Court of Kerala,
Kochi.
13. The Registrar General,
High Court of Madhya Pradesh,
Jabalpur.
14. The Registrar General,
Madras High Court,
Chennai.
15. The Registrar General,
High Court of Orissa,
Cuttack.





16. The Registrar General,
High Court of Judicature at Patna,
Patna.
17. The Registrar General,
High Court of Punjab And Haryana,
Chandigarh.
18. The Registrar General,
High Court of Rajasthan,
Jodhpur.
19. The Registrar General,
High Court of Sikkim,
Gangtok.
20. The Registrar General,
High Court of Uttarakhand,
Nainital.
21. The Registrar General,
High Court of Manipur,
Imphal.
22. The Registrar General,
High Court of Meghalaya,
Shillong.
23. The Registrar General,
High Court of Tripura,
Agartala.
24. The Registrar General,
High Court of Telangana,
Hyderabad.

No 82 /S & A Cell/2023

Dated:Allahabad:December23 2023

Subject: Direct Recruitment to the Uttar Pradesh Higher Judicial Service-2023.

Sir,

I am directed to forward herewith a copy of the Advertisement inviting online applications for filing up of 83 vacancies of Direct Recruitment to the Uttar Pradesh Higher Judicial Service-2023, (SC- 17, ST- 01, OBC- 22, EWS- 08 and Unreserved- 35) with a request that the same may kindly be given extensive publicity. For detailed instructions, the candidates may be advised to visit the official website of this Hon'ble Court i.e. www.allahabadhighcourt.in.

With regards,

Encl: As above

Yours faithfully,

M. M. M. M.
23/12/23

Registrar (J)

(Selection & Appointment/Seniority)
"for Registrar General"

15/1/24

28
11-1-24

HIGH COURT OF DELHI : NEW DELHI

No. 501/Estt./EI-1/DHC
Date : 09.01.2024

To,
The Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
New Delhi.



Subj: Direct Recruitment to the Uttar Pradesh Higher Judicial Service, U.P. J.C. 2023

Sir,

I am directed to forward copy of letter no. 82/S&A Cell/2023 dated 23.12.2023 along with annexures on the above subject for being given wide publicity as well as for displaying the same on the notice board.

Yours sincerely,

(Signature)
(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)
For Registrar General

Encls: as above
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

No: 997-999 /Adv./Gaz./2024

Dated, Delhi the 9 JAN 2024

Copy forwarded along with its enclosure for information and necessary

Action to:-

1. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi. *Went*
2. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
3. The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.
4. LAYERS Section for uploading on LAYERS.

P.D. 28/5/24
15/01/2024
JK

OTC/Deed/1/24

(Signature)
(Ravinder Bedi)
Officer-in-charge (Judicial Branch, HQs)
For Principal District & Sessions Judges (HQs)
Delhi

234
349

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 1632-1634 /Adv./Gaz./PDJ West/2024 Dated, Delhi the 16/1/24

Copy forwarded alongwith its enclosure for information and necessary action, to :-

1. The Branch Incharge, R&I Branch, West District, Tis Hazari Courts, Delhi to display the same on the display boards at conspicuous places of West District, Tis Hazari Court, Delhi.
2. For uploading on the LAYERS.
3. For uploading on the centralized Website through LAYERS.

Hemani Malhotra
16/1/24
(Hemani Malhotra)

Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

M